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Title : The Minister of Parliamentary Affairs and Minister of Water Resources status of implementation of the recommendations contained in the 2<sup>nd</sup> Report of Standing Committee on Water Resources on Demands for Grants (2010-11), pertaining to the Ministry of Water Resources.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
Sir, I beg to lay the statement on the status of implementation of recommendations contained in the Second Report of Standing Committee on Water Resources in pursuance of Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The Second Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was presented in the Lok Sabha on 20<sup>th</sup> April 2010, This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2010-11.

Action Taken Notes on the recommendations / observations contained in the above said report of the Standing Committee had been sent to the Committee on 21<sup>st</sup> July, 2010. There were 26 recommendation paragraphs in this report containing recommendations/ observations made by the Committee where action was called for on the part of Government. These recommendations/ observations mainly related to the issues like need to evolve a rational and sound system of budgeting, monitoring of expenditure, timely completion of spilled over projects from X Plan, implementation of recommendations of Task Force on Micro Irrigation, setting up of River Basin Organizations, expeditious introduction of Dam Safety Legislation in Parliament, staff strength, speedy disposal of Audit Paras, creation of irrigation potential as per target set, regularization of unapproved projects, monitoring of projects through remote sensing, construction of artificial recharge to ground water structures, achievement under the schemes of rain water harvesting and artificial recharge of ground water, faster pace of development of Water Resources Information System, installation of telemetry equipments, implementation of AIBP Projects, inclusion of projects in the scheme of National Projects, etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

...(Interruptions)

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